

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 08/12/2025

(2020) 11 SEBI CK 0064

Securities Appellate Tribunal Mumbai

Case No: Appeal No. 390 Of 2020

M/s Jitendra Pukhraj Jain

APPELLANT

۷s

National Stock Exchange Of India

Limited

RESPONDENT

Date of Decision: Nov. 17, 2020

Acts Referred:

• Securities Contracts (Regulation) Rules, 1957 - Rule 8(3)(f)

Hon'ble Judges: Tarun Agarwala Presiding Officer; Dr. C.K.G. Nair Member; M.T. Joshi, J

Bench: Full Bench

Advocate: Rajesh Khandelwal, Vishal Kanade, Sachin Chandarana, Rashid Boatwalla,

Rahul Jain, Pruthvi Dhinoja, Manilal Kher Ambalal

Judgement